

NOTICE

As directed I am to inform that the civil writ petitions relating to PIL matters have been categorized in the following manner for listing naturewise depending upon the reliefs prayed through the petition:-

- A. Encroachment of Public Land
- B. Encroachment of Raod
- C. Construction / Repairing of Raod
- D. Medical / Health issues etc.
- E. Education matters etc.
- F. Financial irregularities / Embezzlement etc.
- G. Violation of Building Laws etc.
- H. Civil Amenities etc.
- I. Pollution etc.
- J. Miscellaneous

In view of the above said facts learned Advocates are requested to specifically mention the nature of the civil writ petitions relating to PIL matters filed by them.

Patna High Court
16.07.2016

Sd/-
(Prem Ranjan Mishra)
Registrar (List)